

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1187/99]

II. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.7 of 1999) Union Government (Commercial) -IRCON International Limited, under clause (1) of article 151 of Constitution . [Placed in Library. See No. L.T. 1186/99]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Railways) and Container Corporation of India Limited for the year 1999-2000. [Placed in Library. See No. L.T. 1185/99]

**Report and Accounts (1997-98) of the Central Manufacturing Technology, Institute, Bangalore and related papers**

**श्री बच्ची सिंह रावत :** रमन, में डा. रमन की तरफ से निम्नलिखित पत्रों की एक-एक प्रति ( अंग्रेजी तथा हिन्दी में ) सभा पटल पर रखता हूँ :-

(क) 1998-99 के वर्ष के लिए सेंट्रल मैनुफैक्चरिंग टेक्नोलॉजी इस्ट्रीट्यूट, बंगलौर प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।

(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण। ( पुस्तकालय में रखी गई। देखिये सं. ए0ल0टी0 1258/99 )

**Report and Accounts (1997-98) of the various , Textile Research Associatin and related Papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1997-98, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 1262/99]
- (ii) Annual Report and Accounts of the Bombay Textile Research Association, Mumbai, for the year 1997-98, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 1263/99]